

Ministry of Defence have been approached to get the site vacated. The excavation work will start as soon as the site is vacated by the Army authorities.

Payment of interim Relief to the Supervisory staff in Public Undertakings

1903. SHRI. INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state :

(a) whether any directive was issued to the managements of public sector undertakings regarding the payment to their Supervisory staff (drawing salaries up to Rs. 1,250/- per month) of the interim relief sanctioned for the Central Government employees;

(b) if so, the particulars of the said directive;

(c) whether Government are aware that no uniform pattern is being followed and in many cases interim relief, is not being given to the staff concerned from 1st April, 1970 but from a subsequent date or dates, thereby causing serious discontentment among the staff; and

(d) whether any action is proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) : The recommendations of the Third Pay Commission and the Government's decisions thereon regarding the grant of interim relief apply only to Central Government employees. As such, the question of issuing any directive to management of public enterprises on this matter does not arise.

(c) As the pay and allowances of the non-supervisory employees of Central Government undertakings have their linkages with Wage Board awards, Labour Tribunal awards, bipartite agreements/Tripartite agreements, etc., and in the case of other employees, these are determined by the managements of the respective enterprises, there are bound to be some inter-company differences in allowances, including the additional allowances granted to employees in some form or the other, by some enterprises, after the grant of interim relief to Central Government employees.

(d) No Sir.

Overtimes Allowance to Sweepers Farashes and Chowkidars of the Central Government

1904. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the circumstances in which Sweepers Farashes and Chowkidars in the employment of the Central Government are being treated differently in the matter of Overtime Allowance than other Class IV staff drawing the same scales of pay;

(b) whether such discrimination is in conformity with the Ministry of Finance Circulars of 31st December, 1965 and 13th February 1970 on the subject of Overtime Allowance; and

(c) the reason for continuing the "emergency" rates of overtime allowance even after the proclamation of emergency has been withdrawn ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):(a) and (b) . All regular Class IV staff working in offices, including Sweepers, Farashes and Chowkidars are at present treated alike in the matter of payment of overtime allowance.

(c) As part of economy in administrative expenditure, the revised rates of overtime allowance are still in force. They will be reviewed when the Report of the Pay Commission is received.

Tenders received by Paradeep Trust Board for Construction of General Cargo Berth

1905. SHRI D. K. PANDA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total number of tenders received by the Paradeep Trust Board for construction of the General Cargo berth;

(b) whether the Orissa Construction Corporation is one of the tenderers; and

(c) whether Government have decided to entrust the construction work to the Orissa Construction Corporation ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):(a) In all four tenders were received by the Paradeep Port Trust for the construction of the General Cargo Berth.

(b) Yes.

(c) No.

Retired Officers in the Nationalised Banks

1906. **SHRI B.K. MODAK :** Will the Minister of FINANCE be pleased to state :

(a) the total number of retired officers in the nationalised Banks re-appointed after their retirement;

(b) the reasons for their re-appointment;

(c) whether Government have received any memorandum protesting against this action; and

(d) if so, the action taken on the basis of the memorandum?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) At present there are sixty one retired bank officers reappointed in the nationalised banks.

(b) to (d). Government have not received any memorandum protesting against re-appointments of officers though some nationalised banks have received such representations. The programme of large scale branch expansion undertaken since nationalisation as also the diversification of credit pattern have created serious problems of shortage of trained and experienced manpower. With the increasing activities of the banks, it is essential that adequate number of officers with specialised knowledge and expertise become available to them. The various training schemes and recruitment procedures in the banks are being further looked into but in the meanwhile, in the interest of work, it has been necessary to reappoint some retired bank officers. The Boards of Directors of the banks are competent to deal with all matters relating to staff. These Boards are vigilant and extensions or re-appointments are given only in selective cases.

Construction of Ships at Cochin Shipyard

1907. **SHRI S.M. KRISHNA:**
SHRI P. GANGADEB:
SHRI MUHAMMED SHERIFF .

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have taken any decision to start construction of ships at the Cochin Shipyard;

(b) if so, how many ships will be built annually; and

(c) what will be the expenditure involved?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) Yes, Sir. The Government of India have sanctioned the Cochin Shipyard Project with a building dock for ships of 66,000 DWT and a ship repair dock to accommodate ships upto 85,000 DWT. The work on the construction of the Shipyard is in progress. It is expected that the keel of the first ship to be built at the Shipyard may be laid early in 1974.

(b) The production target is two ships of 66,000 DWT each per annum.

(c) The estimated cost of the Cochin Shipyard Project is Rs. 45.42 crores. A plan for ship-building (as distinct from the construction of the Shipyard) and training of personnel therefor are programmed to be worked out later this year.

Demands of Higher Secondary and Primary School Teachers in Delhi

1908. **SHRI S.M. BANERJEE,**
SHRI A.N. CHAWLA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to State :

(a) whether the demands of the teachers of Higher Secondary and Primary Schools in Delhi have been considered;

(b) if so, the decision taken by Government thereon; and

(c) whether any financial aid has been given to raise their salaries?